

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal T.P.No.239/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05<sup>th</sup> December 2017, 10.30 A.M

Name of the Company		Hou King Thain (Chingsue Tannery Pvt.Ltd)- Versus- Registrar of Companies, W.B	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Ms. NEENAKSHI MANOT, Adv. } PETITIONER. *Manot*

ORDER

Ld. Counsel for the petitioner is present.

The Registrar of Companies, West Bengal (ROC) has filed detail paragraphwise reply, which may be taken on record.

Ld. Counsel for the petitioner prayed that she may be permitted to apply for a copy of the paragraphwise reply of the ROC. Prayer is allowed. Certified copy of the reply of ROC may be issued to the petitioner, upon compliance of all requisite formalities.

List on 05/02/2018 for arguments.

*Scd*  
(Jinan K.R.)  
Member (J)

*Scd*  
(V.P.Singh)  
Member (J)